

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/2016
NAME OF THE PETITIONER(S) : A. Prakash
NAME OF THE RESPONDENT(S) : Malabar Hotels Pvt Ltd & 3 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	M/s Vijay Kumar & Associates	for respondent 1 company	
2)	Naureen Kumar Munthi	for Petitioner	

ORDER

Counsel for Petitioner present. Counsel representing the 1st Respondent submitted that CIRP is initiated against the 1st Respondent Company and he is taking steps to take permission of the RP to represent the 1st Respondent Company. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk